

## NOTIFICATION

English translation of Shram Anubhag-2, Noti. No. 1379 /XXXVI-2-1999, dt.  
13.09.1999, published in the U.P. Gazette, Extra., Part 4 Section (Kha),  
dt. 13.09.1999

In exercise of the powers conferred by sub section (3) of section 42 of the the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 (Act No. 27 of 1996) the Governor hereby appoints the officers mentioned in column (2) of the schedule below to be the inspectors who shall exercise the powers conferred on inspectors by or under the said act, having jurisdiction as specified in column (3) of the said schedule.

### Schedule

Sr.No.	Officers	Jurisdiction
1	2	3
1	All Additional/Deputy/ Assistant Labour Commissioners and Labour Inforcement Officers posted in Labour Commissioner, Uttar Pradesh, Kanpur	Whole of Uttar Pradesh
2	Director of Factory Uttar Pradesh Kanpur	Whole of Uttar Pradesh
3	All Additional/Deputy/ Assistant Labour Commissioner posted in the region.	Within the local limits of their respective jurisdiction
4	All Deputy Director/Assistant Director of Factory posted in the region.	as above
5	All Labour Enforcement Officer posted in the region.	as above